IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.71293 of 2023

Arising Out of PS. Case No.-545 Year-2022 Thana- MAHUA District- Vaishali

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AMLESH KUMAR Son of Kailash Singh R/O Village - Fatehpur Pakari @ Fatehpur Pakri, P.S.- Mahua, District - Vaishali

... ... Petitioner/s

Versus

The State of Bihar

... ... Opposite Party/s

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Appearance :
For the Petitioner/s : Mr. Manish Chandra Gandhi
For the Opposite Party/s : Ms. Asha Devi

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CORAM: HONOURABLE MR. JUSTICE ASHOK KUMAR PANDEY

ORAL ORDER

8 26-03-2025 Heard learned counsel for the parties.

2. Call for a report from the Court of learned C.J.M., Vaishali at Hajipur with respect to present stage of trial, the number of witnesses to be examined and the expected duration that will take to conclude the trial in connection with Mahua P.S. Case No. 545 of 2022.

3. Put up this case on 23.04.2025.

(Ashok Kumar Pandey, J)

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